NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. Dr. K. S. Ravichandran, Acs S. Manjula Devi, Adr

P. H. Arvindh Pandian
Sr. Advocate
For CibiviShnu
Saivihan

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Deepay

Deepa Mariappan

counsel for R7-9

ORDER

Counsel representing both parties are present. Heard argument in CA 1/2013. Order is reserved.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

